

ITEM NO.802
(Mentioning)

COURT NO.9

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.9301/2013

THE STATE OF KERALA & ANR.

Appellant(s)

VERSUS

ASIANET SATELLITE COMMUNICATIONS LTD. & ORS.

Respondent(s)

(Only C.A. No.4679-4686 of 2013 mentioned)

Date : 24-09-2024 This appeal was mentioned today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) Mr. Nishe Rajen Shonker, AOR

For Respondent(s) Ms. Bhavana Duhoon , AOR
Mr. M.P. Vinod, AOR

UPON hearing the counsel the Court made the following
O R D E R

Civil Appeal No.4679-4686 of 2013

List on 20.11.2024.

(VIJAY KUMAR)
COURT MASTER (SH)

(DIVYA BABBAR)
COURT MASTER (NSH)